

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:768
ANSWERED ON:29.07.2010
NEW LAW TO DEAL WITH MAN MADE DISASTERS
Singh Alias Pappu Singh Shri Uday

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether in view of the recent judgment on the Bhopal Gas disaster, the Union Government has decided to enact a new law to deal with man-made disasters;
- (b) if so, the details thereof;
- (c) whether the Union Government plans to put the Law of torts in the Indian statute books to empower Indians to claim damages for negligence by multinational corporations; and
- (d) if so, the details of steps the Government proposes to take in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

- (a) to (d): The information is being collected and will be laid on the Table of the House.